

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
MUMBAI**

REGIONAL BENCH - COURT NO. 5

Customs Appeal No. 86210 of 2025

(Arising out of Order-in-Appeal No. 41(Gr.V)/2025(JNCH)/Appeals dated 14.01.2025 passed by the Commissioner of Customs (Appeals), JNCH, Nhava Sheva, Mumbai-II)

M/s Robert Bosch Automotive Streering Pvt. Ltd. Appellant

Gat No. 306, Nanekarwadi,
Tal.- Rajgurunagar, Pune - 410 501.

Versus

Commissioner of Customs, Nhava Sheva-I Respondent

JNCH, Nhava Sheva, Dist.-Raigad,
Maharashtra - 400 707

WITH

Customs Appeal No. 86211 of 2025

(Arising out of Order-in-Appeal No. 154 (Gr.IV/IVA)/2025(JNCH)/Appeals dated 06.02.2025 passed by the Commissioner of Customs (Appeals), JNCH, Nhava Sheva, Mumbai-II)

M/s Robert Bosch Automotive Streering Pvt. Ltd. Appellant

Gat No. 306, Nanekarwadi,
Tal.- Rajgurunagar, Pune - 410 501.

Versus

Commissioner of Customs, Nhava Sheva-III Respondent

JNCH, Nhava Sheva, Dist.-Raigad,
Maharashtra - 400 707

Appearance:

Ms. Shruti Khanna, Advocate for the Appellant

Shri Jitesh Kumar Jain, Authorized Representative for the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

HON'BLE MR. M.M.PARTHIBAN, MEMBER (TECHNICAL)

FINAL ORDER NO. A/86851-86852/2025

Date of Hearing: 25.11.2025

Date of Decision: 25.11.2025

Per: Dr. SUVENDU KUMAR PATI

In submitting a written request, learned Counsel for the appellant request for withdrawal of their appeal as company has gone into liquidation and they want disposal of all pending cases.

2. Learned AR is present. He has no objection to such withdrawal. Accordingly, we dismiss both the appeals as withdrawn.

3. Learned Counsel for the appellant further submits that they filed five miscellaneous applications being No. 87208 to 87212 of 2025 seeking disposal of their five appeals including these two.

4. Registry may list these miscellaneous applications along with three pending appeals, as noted in the application next week for disposal, as sought in those applications.

5. Miscellaneous applications filed for withdrawal of these two appeals bearing Nos. 87209 and 87212 of 2025 stand disposed of.

(Dictated and pronounced in open court)

(M.M. Parthiban)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)